

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI.


ORDER

In supersession of earlier order no. 39131-154Judl/Bail/North/RC/2025 dated 30.10.2025 and in exercise of powers under section 8(8) of the Bharatiya Nagarik Suraksha Sanhita 2023 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail applications pertaining to the Police Stations/Investigating Agencies of North District, Rohini Court, Delhi with effect from 01.02.2026 till further orders.

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	✔ Crime Branch/EOW North ✔ Adarsh Nagar ✔ Narela Ind. Area	Ms. Vandana, ASJ-02, North District, Rohini Courts Delhi, Room No-202
2.	✔ Bhalswa Dairy ✔ Shahbad Dairy ✔ Model Town ✔ CAW Cell (North)/Judl. Distt	Sh. Viplav Dabass, ASJ/Spl. Fast Track Court, North District, Rohini Courts, Delhi. Room No 204
3.	✔ Mukherjee Nagar ✔ Cyber Police Station (North)/Judl. Distt) ✔ KNK Marg ✔ SP Badli	Sh. Jagmohan Singh, ASJ-03 North District, Rohini Courts, Delhi. Room No. 312
4.	✔ Alipur ✔ Mahendra Park ✔ Prashant Vihar ✔ Narela	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi. Room No. 206
5.	✔ Bawana ✔ Swaroop Nagar ✔ Jahangirpuri	Sh. Harvinder Singh Johal, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi. Room No. 207

Note :-

1. If any Judicial Officer mentioned in Column No. 3 happens to be on leave or not available due to any reason, then the link Judicial Officer shall dispose of the bail applications as per the Link Roster dated 31/01/2026 (exclusively for bail).
2. Bail applications pertaining to designated courts shall be dealt with by the concerned Judicial Officer and regular link roster thereof shall remain in-force.
3. It is further made clear that no separate/additional Sr. PA / PA will be provided for disposal of bail applications.
4. All concerned Readers shall return the bail record to the Bail Section.
 - (a) After disposal of the bail application, and
 - (b) upon any change in the Bail Roster.


(Prem Kumar Barthwal)
Principal District & Sessions Judge
North District, Rohini Courts, Delhi

